

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/48/2023
NAME OF THE COMPANY	Kalanikethan Silks Ltd
NAME OF THE PETITIONER(S)	Mr. Muppavarapu Nirmala Laxmi Ganesh Babu
NAME OF THE RESPONDENT(S)	Kalanikethan Silks Ltd
UNDER SECTION	213

ORDER

Present: Ld. Counsel Mr. Avinash Alladi for the Petitioner.
Ld. Counsel Mr. Sai Sanjay Suraneni for R7 and R8.

Matter to be placed before the regular bench. **Adjourned to 30.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)